


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

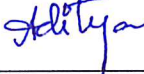
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.9.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.90/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No. 395/2018 CP No. 84/2012
NAME OF THE COMPANY	M/s. Durga Liquors Private Limited
NAME OF THE PETITIONER(S)	Niranjanlal Agarwal & (03) Others
NAME OF THE RESPONDENT(S)	M/s. Durga Liquors Private Limited
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. ANEESH FOR	Advocate	9849463726	
V. HARISH KUMAR		9848019373	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Aditya Laawani for Rahul Jain		9533025780	

ORDER

Learned counsel Mr.V.Aneesh present on behalf of Mr.V.Harish Kumar present for Petitioner. Learned counsel Mr.Aditya Laawani representing Mr.Rahul Jain for Respondent.

Applicant served the copy of application on the counsel for Respondents.

Applicant is directed to issue notice of date of hearing to the Respondents and file proof of service.

List the matter on 10.10.2018.


MEMBER JUDICIAL